noise. (.Interruptions). But for your skilful management of the House, this would not have been possible. You have been very courteous to us and have from time to time been giving us opportunities to raise many jnportant questions relating not only to this country but also questions of international importance, i must say that but for your guidasice it would not have been possible for the Opposition to raise important matters in this. House.

I am very thankful not only to you, Sir, but the Deputy Chairman and also the Secretary-General and the staff of this House as well for then-excellent cooperation given to us in . carrying out our duties. I also thank the Leader of the House and our friend,' Parliamentary Affairs Minister^ Mr. Sitaram Kesari, for the help ,and cooperation they have given us.

Lastly, I would like to say that the leaders of the Opposition have worfced in close cooperation in regard to important issues, and I am 'very much thankful to them for their help and cooperation in discharging our duties.

I must say that this Is one of the most important institutions in the country and, therefore, it is very neosssary that the highest traditions and conventions of this House are respected and protected.

Thank you.

AN HON. MEMBER: You must come back.

MR. CHAIRMAN: Hon. Members, the leaders of the Opposition have an important meeting with the Prime Minister and, therefore, I propose to adjourn the House, and we meet against at 2.30 p.im. and continue with the felicitations.

The House then adjourned at fifty-eight minutes pas\*

twelve of the clock.

The House reasseoiibled after lunch at thirty minuites past two of the clock. Mr. Chairman in the Chair.

## FAREWELL TO RETIRING MEM-IVIERS—(contd.)

MR. CHAIRMAN Shri Khushwant Singh.

SHRI KHUSHWANT SINGH (No minated): Mr. Chairman. Sir. there is a popular belief that a dying man, before his last moments, has a of all the events of his life. In ways, this amoints to my demise fro 21 the Rajya Sabha. Therefore, I will only refer to some of the few flashy moments that have known in the last six years.

First I would like to refer to friends who are not only no longer the Members of this House, but who have departed from this world. The first-' name I can. think of is that of Mr. Piloo Mody. Most Members who saw him perform would agree that with

: him went a lot of wit and laughter from this House. Sitting next to me was the lovely Nargis Dutt, at one time the sweet-heart of the country. With her -\Vent a lot of irrepressible . Charm from this House. Sitting on my other side was the poet Bhagwati Charan Varma, a man of great peace. i Pie used to turn up Only after the zero hour was over and spent the I afternoon comfortably sleeping. I mentioni these names, particularly the last two, because, air. Chairman, you might have noticed that one sat on my right side and the other sat on my left. Now, most Members are reluctant to sit on either side Of me because of what happened to them.

I would like to say a few words about the lady Members of this House. I have had the good fortunate I of traveling very widely. 1 have I visited legislatui-es in many parts of J the -world, j can say with confldewcs

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### Shri Khushwant Singh]

that I have riot seen a fairer collection of lady Members in any legislature either in Europe or in the United States. My word should be accepted because I am supposed to be a connoisseur of sorts on the subject.

I have also heard, if I may record, very great orators in this House, I specially mention Shri Lai K. Adva-ni, Shri Jaswant Singh and in the (iast, Shri Dinesh Goswami, Shri Ladli Mohan Nigam on this side, Dr. D'Souza, Mr. Bansal, Mr N. K. P. Salve and Chaudhary Sultan Singh on the other. About Mr. Salvo, I would like to add that I wish when he begins his speech with the sentence "I will be brief", he would not ^o on for a hour or moie.

Finally, Mr Chairman^ this is something which has been upper-[ most in my mind which I think I should say, though it might upset certain people, i have felt all I in the six years the along growing irrelevance of the parliamentary of national institution in the running affairs. I say this (because it is. ot only my { but it is also in swan song in this House, my life the time for ' evening ipirayer, what they call Mag-jrib fci namaz ka waqt. I feel that all of us are responsible for this growing irrelevance. Members, and I include myself amongst them, don't take the business of the House as 1 seriously as they should. Most of us depart after the Question or the Zero Hou'r. Most of us don't turn up when our questions are scheduled for answers. As a result, Minister? don't take us very seriously. We notice often that either they talking to theor cronies or looking through their files when the Members are speaking. What is even more distressing is that the press does not take us &3riously either. As soon as the Questign Hour or the Zero House is over, the gallery up there also empties leaving press only wire servicemen to report. Being an Editor, I, iouyw. from escperience that what I appears in the papers as "From our Parliamentary Correspondence" is nothing of the sort. They are wire agency reports touched up here and there with the first two sentences. This is

a very serious state of affairs. It was this kind of irrelevance that compelled me one time to write iii my

own column an article quoting a British author describing MPs. as useless dogs bodies, I was hauled up in a privilege motion brought against me by Ml-. Mittal and signed by several Congress Members. I escaped very narrowly because your predecessor held that this did not amount to a contempt of the House and that the Members of the ruling party should cultivate a better sense of

#### huonour

Before I end, Sir, I would like to pay compliments to you. Mr. Hida-yatullah was very long suffering and patient. You have, Sir, imposed rigid discipline on this House. It is only people like you who could keep my friends like- Kalmadi, J. K. Jain and Usha Malhotra under control. I would like to suggest to the Government that there should be an awarid called Akhil Bhartiya Anti-lintierruption Vashisht Seva Medal which could be given to you. However, I must add one caveat to this, Mr. Chairman. I noticed that while you were very anxious to ring the bell when it came to other Mem-jbers, when it came to Jayalalitha, you were always looking somewhere else.

## MR. CHAIRMAN: Local patrio-liam.

SHRI KHUSHWANT SINGH; Mr. Chairman, Sir, first I thought, perhaps^ you had a soft spot for people coming from your part of the world. But when I noticed that the same Istitude was not extended to my friend Mohanarangam Or Gopalsamy, then I felt that at least there was one enthusiasm...

MR. CHAIRMAN; The Chair should not be exposed. The Chair is above criticism.

SHRI KHUSHWANT SINGH: There is at least one enthusiasm that you and I share in common.

And finally, Sir, I would like to ' just add a kind of personal state-. ment I have said a lot of things on a lot of subjects, particularly Punjab, and hav.3 been constantly misunderstood by, amongst others, my friend, Mr. Sukul. Let me add, and finally for record, that I never have, nor do, nor ever,' will ever compromise with anyone who in any way insoilts the Constitution of this country. I never have, nor do now, nor ever will have any triick with any one who fouJs the Indian air by flying foreign flags, whether they be made here or made outside. I never have, nor do, will ever compromise with any one who talks about dismembering this country. Let that go on record.

And, finally, Sir, just one request because this is my last one to you. Whea comes the time for you to read my obituary, please do not keep your eye On the watch to soe when the minute is over. You can reduce the silence to ten seconds, but do it with a sign or a tear.

थी नन्द किशोर भटट (मध्य प्रदेश) : समापति महोदय, यह बिदाई का समय है चौर विदाई के संमय कई प्रकार के बातें स्पष्ट हो ाती हैं। जब हमने राज्य सभा में पहला बार करन रवा था तो मेरा दर्षिट बाहर लिखी एक संस्कृत की उक्ति पर पड़ गई थी जिसमें लिखा है कि यव विश्वं भवत्येकनीडम् । संसार यहां द्या कर । क कटम्ब की तरह से बन जाता है जहां लोग ग्रापने भेदभावों को भल कर देश और राष्ट्र के कल्दाण के लिए काम करते हैं। मैं उन सीमाग्यगाली व्यक्तियों में से हं जिन्हें 18 वर्ष तक राज्य सभा में रहने का मौड़ा मिला और मेरी दृष्टि में संसार में सीखने के लिए इससे बढ़ कर कोई स्थान नहीं हो सकता है। 70 करोड़ की जनसंख्या वाले इस देश में ऐसे लोग बहुत कम है जिन्हें इस प्रकार कः सीभाग्य मिल यक्तता है शीर हमारे जैसे लोग जो आर्थिक दिन्द से पिछडे हुए है. पिछद क्षेत्रों से ग्राते हैं जनका यहां पर

ग्राना इस बात का प्रतीक है कि यहाँ प्रत्येक व्यक्ति को काम करने का पुरा-पुरा अवसर मिलता है। और ऐसे अवसरों का अच्छा प्रयोग कर सकें, यही इनसे आशा की जाती है। श्रीमन, हमने हां कई महत्वपुर्ण विषयों पर वाद-विवाद देखा. श्रीमती इंदिरा गांधी से लेकर ग्रीर भी कई ग्रन्थ नेताओं को देखा। हमारे मन ग्रीर मध्तिष्क पर इन सब नेताओं का चाहे इस पक्ष के हों या उस पक्ष के हों प्रभाव है। लेकिन सभी लोगों ने जब राष्ट्र का प्रथन छ।ता है तो संकीर्णता से ऊपर उठकर देश को आगे लेजाने में मदद को है। कल हमारे माननीय प्रधान मंत्री जी ने कहा था कि यह तो काम करने का एक मंच है। जैसे नाटक में घलग-घलग पाल होते हैं इसी प्रकार से हम पालियामेंट के मेम्बर्स को काम करने का मौका मिला. हमने किया यहां, बाहर रहेंगे तो बहां भी करेंगे मगर हमारा लक्ष्य इस देश की एकता ग्रीर ग्रबंडता है। लोकतंत्र ग्रीर समाजवाद की रक्षा करने के लिए हमको जो कुछ भी करना पड़ेगा चाहे जहां जिस स्थिति में हो हम वही करेंगे । श्रीमन, में आपका विशेष रूप से ग्रामारी हं हि ब्रापने जिस उदारता से सदाभयता से हम लोगों को अपने माथ काम करने का माँका दिया, हमारी भावनात्री को व्यक्त करने का ग्रवसर दिया यह ग्रापकी उदारता का परिचायक है। इसी प्रकार से मैं सत्ता पक्ष से और विरोध पक्ष से सभी नेताओं का हदयं से आभार करता हं कि एन लोगों ने ऋपनी व्यक्तिगत भाव-नाओं को न लाकर या जिस प्रकार का यहां वातावरण बनाया वह देश को मजबूत करने के लिए बनाया। हम बाहर जायेंगे श्रीर बराबर इन भावनाओं को मन में रखेंगे और हमने संविधान के प्रति जो शपथ ली थी उस शपथ के प्रति वराबर वफादार रहेंगे और कहीं भी जहां साम्प्र-दायिकतः हो या कोई हिसात्मक प्रवत्ति हो उसके लिए जो भी कुर्बाना देगी पडेगी या त्याम करना पड़ेगा हम उस समय अपने कर्त्तव्य से पीछे नहीं हटेंगे । मैं फिर से आपको इस बात के लिए धन्यवाद देना च हता हं कि ग्रापने मझे दो शक्द कहने का धवसर दिया ।

MR. CHAIRMAN: Ye\*, Shrimati Usha Malhotra.

SHRI GULAM MOHI-UD-DIN SHA-"WAL (Jammu and Kashmir): Sir, My name was there.

MR. CHAIRMAN: You were not here.
SHRI GULAM MOHI-UD-DIN SHAWL:
Sir. I am here.

MR. CHAIRMAN: AU right, you please sit down. You may .get your chance last.

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Mr. Chairman, Sir, I rise to bid farewell to my-hon. colleagues on both the sides of the floor. In. retrospect i. find that I have discharged ray duties to the best of my abilities and during the course of my term I think I learnt a lot of things, certain angularities were rounded off and I found that I had formed a very good section of friends within the Treasury Benches and across. One thing is very clear that we are all here in the service of the nation though we might be speaking different languages and we might be following different ideologies but we have a common goal and that is to serve oxir nation and as such there is a sense of comradeship which I always felt was there as soon as we left the chamber which I shall value very much in future also. As has already been pointed out by one of my hon. colleagues, whenever we were having an interruption about within the House during the course of a debate, and we had interrupted each other, but as soon as we went out we thought that it was a bit too much, we were all there together outside, sinking our differences, over a cup of tea.

Sir, I would say that at this time I am very grateful to the leaders of my party within the House as well as outside who have been my guides and mentors and who have continuously tried to inspire me to give my •very best wherever I was. I would also like to say that as soon as I was elected in 1980, i put before myself and resolved that I had to work with dedication and devotion within the realm of discipline. I persevfered to do justice to the duty I was assigned as

a member of Rajya Sabha, withm the [Parliament as well as outside it. I think I have tried my wee-bit. I would also like to say that for a woman it is not very easy to survive in politics. We have our triumphs and, tribulations but yet these things do, not deter us. It would be difficult for men to appreciate it; but, probably, my women colleagues would appreciate that.

I would also like to pay my tributes to late Shrimati Indira Gandhi who had inspired us and who had given us the courage to face any challenge that came before us. She illumines our path of service to the Nation, and to stand for what is right and just.

I would also like to thank the Chair who laad disciplined me to that extent. that I did not interrupt my hon. colleagues. I would say that we do part but the pleasant memories remain. I shaU have the deepest respect for the leaders across the floor and also my other colleagues across the floor. Inadvertantly rmight have hurt someone but I never had, at any point of time, done so intentionally. As soon as we were out, I felt, it was one family and we were treading the same path almost; but of course with the clear-1 cut party lanes, and that is, of course, for each one of us to observe, but with common goal of service with Nation, its unity and integrity to be preserved. I would also like to ex-• press my deep sense of gratitude to my colleague and Executive Committee Treasurer, Mr. P. N. Slikul who gave us a wonderful and an ex-I cellent programme yesterday through the committee he had formed to organise the farewell for all of us! who are retiring. Let me assure each! one of you: that I would always have I the deepest respect wherever

श्री हरि जिल्ह नलवा (हरियाणा) मैडम, हमारा भी शक्तिया तो करो न ।

am, i  $\;$  for each one of you and I would be ( prepared...

SHRTMATI USHA MALHOTRA; I said, the committee through which he had organised.

I would also like to thank hon. Prime Minister who had guided me and had inspired me in the last few years when I came in contact with after Shrimati Indira Gandhi him was no more with us. I would also like to thank Shri V. P. Singh Ji and Shri Kesri Ji. I feel I wou d not be doing justice if I don't mention about the days when Shri Piloo Mody was with thus...

MR. CHAIRMAN: I do not ring the bell because it is the last speech; but you must also appreciate rny difficulty.

SHRIMATI USHA MALHOTRA: Sir, I cannot also forget Bhupeshda. . H>a would always look at me w^'fiT I interrupted and the Chair would continuously call out and say; 'Please 'j-ook at me and not the lady' and he said; 'I cannot resist it' as. this is the only contact I have with ladies. Sir, I hope you will kindly excuse me. Of course, I will be missing . all of you and, of course, you would be' missing my interruptions; i am sure about it, they wore unintentional but because although of something within me I would speak up. It was not out of habit but out of, my conviction that I had for certain things, certain policies, certain programmes of my leaders I did. At this particular juncture, I would request my colleagues to take over the banner from the retiring Members and carry it aloft with all the highest ideals that we cherish in this august Farewell, are thee well. Thank House. you.

SHRI BISWA GOSWAMI (Assam): Mr. Chairman, Sir, at the outset I thank you and the leaders of the opposition and others who expressed kind words in their farewell add'-ess to the retiring Members. Sir. I came in the vear 1980 as a Member of Raiya Sabha and it waq my first expedience in the parliamentarians' xvorld. Therefore, I Viar! to 'earn a lot. As a matter of fact, I bekan my

career as a Member of Rajya Sabha as a learner and I learnt many things during this period. I liad the privilege of meeting amongst us, during this period, stalwarts like late Piloo Mody who, with his wits and strong command over his language, could easily disarm the members of the Treasury Benches. I met Bhupesh Da who was always able to keep the Ministers and the Gove.nmept on their toes. Shri Piloo Mody and Shri Bhupesh Gupta are no more in this world and I take this opportunity of paying my respectful homage to them. Besides them, A.G. Kulkarni was there. We ' also learnt from liim many things. At that time i also learnt from Shri-Shiv Chandra Jha and Shri Rameshwar Singh that anything under the sun could be raised under the garb Of 'point of order'. There were points of orders throughout the day and today we miss very much Shri Shiv Chandra Jha and Shri Rameshwar Singh because points of order are very few.

I do not know what magic you have applied in doing away with the 'zero hour". I feel that 'zero hour' ' used to be the most interesting part; of the proceedings of the House.. Although you said yesterday that you want to be a headmaster, we want you here in this House not as a headmaster but as a presiding ojfficer of this House.

MR. CHAIRMAN: A benevolent headmaster.

AN HON. MEMBER: Either head or master, but not both.

SHRI BISWA GOSWAMI: I also had the privilege of witnessing very interesting incidents in this House. Particularly, I saw the lady Members rising from their seats simultaneously and in a chorus they protested to certain remarks of the opposition Members and then the Chairman used to call them the 'women brigade' of the Ho"se, Not o"1v w^ere the Onpo^Hion .Monibors afraid but even the Chairman was scared of that 'brigade'.

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Really, during the last sifil years we have learnt a lot and it is really a experience with which I am retiring from this House. I will carry with me these pleasant memor ries which will guide me in my future political activities. It is true that jwlitical worker never retires, il is only a change of activity. Today we are working in the Parliament, morrow we will be working" outside the Parliament, which is a larger field. Nobody knows, we may again come back. We will be trying to come back to thig august House, this Parliament Parliament is the only institution today where people from country different corners of the country meet and discuss things. They have the privilege ofmeeting each other and a spirit of brotheliness developed which is very essential for maintenance of India's unity and integrity.-

Sir, sometimes I am pained to read certain comments in the papers about the expensive nature of Parliament. it is true that democracy is expensive and considering the vastness of the country, this expense is worth incurring in the interest of unity and integrity of the country. The prestige of tris august House must be maintained at all costs and we should all try for this.

With these words, I once again thank you and other Members who teid farewell to us and I wiU carry sweet memories after my retirement which will guide me in my future activities. Thank you.

थों संयद रहमत ग्रली (ग्रान्ध्र प्रदेश) : जनाबे चयरमैन साहब, 2 अप्रैल को पार्लिया-

मेंट के मेम्बर की हैंसियत से 6 साल की मेरी मियाद पूरी होगी । ऐसे मौके पर जबिक हमें विदा करने के लिये इस हाऊस के मोहजिज मेन्बरान ने अपनी ने तवनकोग्रात और तमनाएं बावस्ता की है, तो मझे वह दिन याद श्रा रहा है, जब मैं पहली बार हलक लेने के लिये इस हाऊस में आने से पहले सेण्टल-हाल में बैठा हमा था। सेण्टल-हाल में मेरे पालियाबेंट का मेम्बर बनने पर मझको मबारक बाद देते हुये एक दोस्त ने यह बात कही कि ग्राप 🔊 करोड़ की श्रावादी वाले इस मुल्क में उन 800 खुशनसीब या 809 हिन्दस्तानियो में से जिन्हें इस मल्क को पालियामेंट के मेम्बर की हैंसियत से काम करने का मौका मिला है। उस मुबारकवाद के अल्काज सनने के बाद मेरी अखिं सेण्टल-हाल में अजीन मजाहिदीने आजादी की लगी हुई पेण्टिंग्स का तरफ पड़ीं, तो मैंने उनसे यह कहा कि इस हाल में, सेण्डल-हाल में ये जो पेंण्टिंग लगी हैं हमारे मुमताज मुज हिंदे आजादी की, इनमें से आप किततो सिक्तयों से वाकिफ मझे मायसी हयी, वे दो-तीन ही वर्गामाएदीन के नाम लेसके फिर यके वाद दीगरे उन तमाम के बारे में बताते हुये मैंने यह कहा कि मैं इस बास का जायजा लेने की कोशिश कर रहा है कि जब मादरे-वतन के गले में गलामी की तौक पड़ी हुई थी, तो उस वक्त गलामी को इन जंजीरों को तोड़ने के लिये मेरी अपनी कोई कंटीब्युशन नहीं था। लेकिन इन्हीं मजाहिदीनै-आजादी के तप, त्याग, बलिदान, ईसारो कर्वानी के बल पर जब लातादाद मजाहिदीने झाजादी हिन्दस्तान की कसरे आलीशान की बनियाद का पत्यर बन गयी तो उसके बाद उन कर्वा-नियों के बल पर मझे जैसे मामली वर्कर को पार्लियावेंट में रुक्त की हैसियत से कान करने का एजाज मिला है।

जनावे-चेयरमन साहब, बीते हये छह दर्ग इस पार्लियामेंट के रुक्त की हैसियत से मेरी जिन्दगी को एक बेसबहार सरमाया खजाना है और मैंने इन बीते हमें छह वर्षों में बहुत कुछ सीखने की कोशिश की है। मैं पुरी सफाई के साथ यह बात कहना चाहता हं कि मैं आज भी यह महसस करता हं कि एक आवामी कारकृत की हैसियत से मेरी हैसियत एक मुक्तदी की है, एक लरनर की है। मैंने छह साल म जो कुछ भी हासिल किया है.

वह मेरे श्रावामी श्रीर कांग्रेस-कारकून की हैसियत से मेरी जिन्दगी में पुस्तकबिल के लिए एकिंगरामाया सरमाया साबित होगा। मैं इस मौके पर एक बात का तस्करा करूं, तो जायद वह बात बेमहल न होगी कि मैं उन खुशनसीबों में से हूं, जिन्हें वाइस-चेयरमैन की हैसियत से भी इस हाउस की खिदमत करने का मौका मिला है। श्रोर एक बात का

3 P.M.तजकरा मैं जरूरी समझता हूं कि खुदा का णक है कि मेरा अवासी जिन्दगी में हसेशा ही म्य्रतिसिपल कारपोरेशन से लेकर पालिया-मेंट तक मझे प्रिसाइडिंग आफीसर की हैसियत से काम करने का मौका मिला है, लेकिन एक वाकया जो रह-रह कर खटकता है वह यह कि एक सरकारी बिल में गुलाब रसल मट्ट की तरफ से एक तरमीम आई थी और उसके बाद जब भ्रपोजीशन के श्ररकान ने काकी शोर के साथ, जोर के साथ हाऊस का डिवीजन मांगा तो उस वक्त में कुछ समझ नहीं पाया और मैंने वापस बोट के साथ उस बिल को पास करते हुये हाउस को एडजर्न कर दिया। इस बात का तजिकरा इसलिये कर रहा हं कि आने वाला तालिवेइल्स हिन्दस्तान की पालियामेंटरी जिन्दगी के बारे में जब तहकीकात करने लगे तो मझ पर नाएहली का धब्बा न लगाएं इसलिये मैं उस बात का तजिकरा कर रहा हं जिससे यह रिकार्ड पर आ जाये :

मैं अपोजीशन के तभाम लीडरान का अपने लीडरान का और इस हाउस के मेम्बर का शुक्रिया अदा करता हूं और उनसे तबक्को रखता हूं कि वे अपनी दुआओं में मुझे याद करेंगे। जय हिन्द ।

[شری سید رحبت علی (آندهرا پردیش): جلاب چیر مین صاحب ایردیش): جلاب چیر مین صاحب ایردیل کو پارلیمنت کے ممبر کی میری حیثیت سے ۱۱ سال کی میری میداد پوری هوگی - ایسے موقع پر جبکه همیں وفا کرنے کھلئے اس هاؤس کے معزز ممبرای نے اپنی نیک توقعات اور تمنائیں وابستم کی

هیں ۔ تو مجھے وہ دن یاد آرها ھے - جب میں پہلی بار حلف ایمے کیلئے اس هارس میں انھے سے يهلے سيد قبل هال ميں بيتها هوا تُها - سينترل هال مين ميرح یارلیمات کا صعبر بنانے پر صحبهکو مبارکباد دیتے هوئے ایک درست نے یه بات کهی که آپ ۱۷۰ کرور کی آبادی والے ملک اس میں ۱۹۰۰ یا ٨٠٩ خرهي نصيب هندوستانيون میں سے هیں - جنہیں اس ملک کی بارلیمات کے سمبر کی حیثیت سے کام کرنے کا موقع ملا ھے - اس مہارکیادی کے انفاظ سللے کے بعد ميري آنكيين سينترل دبال مين عظیم مجاهدین آزادی کی لکی هرئی يينتنگ كي طرف يويي - تو میں نے ان سے یہ کہا کہ اس مال مين - سيئٿرل هال مهن يه جو پینٹنگ لکی هوئی هیں - همارے صمتاز مجاهدين آزادي كي - أن میں سے آپ کتنی شخصتوں سے وأقف هين - مجه مايوسي هوكي -وه دو تین هی بزرگ معاهدیون آزادی کے نام لے سکے - پھر یک بعد دیگر ان تمام کے ہارے میں بناتے ھوئے - میں نے یہ کہا کہ میں اس بات کا جائزہ لینے کی کوشس کر رہا ھوں - کہ جب مادر وطن کے کلے میں فلامی کی طرق پڑی ہوئی تهی - تو اس وقت غلامی کی ان زنجيروں كو تورنے كهائي مهرى أيني

خدمت کرنے کا موقع ملا ہے - اور ایک بات کا تذکرہ میں فروری سمجها هول که خدا کا شکر م -كة مهرى عوامي زندكي مهن همهشة ھی میونسپل کارپوریشن سے لیکر پارلیمات تک مجه پریسائدنگ آفینسر کی حیثیت سے کام کرنے کا موقع ملا هے - ليكن إلى واقعة جو رة رة كو كهتكتا هے - وة يه كه ايك سراری بل میں غلم رسوا مثو کی طرف سے ایک ترمیم آئی تھی -ارر اسکے بعد جب اپوزیشوں کے ار ن نے کافی شور کے ساتھ - زور کے ساتھ هاؤس کا دویزن مانکا تو اس وقت -يس كچه سنجه نهيس پايا اور میں نے واپس ووٹ کے ساتھ اس یل کو پاس کرنا هوئے هاوس کو ایدَجون کو دیا - اس بات کا تذکره أس ليُّے كر رها هوں كه آنے والا طالب علم هذدوستان کی پارلیمنتری زندگی کے بارے میں جب تحقیقات کرنے لگے تو صحبه یر نا اهلی کا دهبة نه لكائي - اس لله مين اس إ بات کا تذکوہ کو رہا ہوں جس سے يه وكارة يو أجائے -

[شری سهد رهمت ملی]

کوئی کنگوی بهبشن نهیں تھی لیکن انہیں محاهدین آزادی کی

بپ - تیا - باہدان - انگار

قربانی کے بل پر جب لا تعدان

محاهدین آزادی هندوستان کی

فخر عالهشان نی بنیاد کا پتهر بن

فکی - تر اسکے بعد ان قربانییں کی

بل پر مجه جی معبولی روار کو

پاریمات میں رکن کی دیوٹیت سے

پاریمات میں رکن کی دیوٹیت سے

جلاب چرومین صاحب - بدتے هوئے چھ سال اس پارلیملت کے رکن کی حیثیت سے میری زندگی کا ایک پيه بها سرماية هے - خزانه هے - . اور میں نے ان بیتے ہوئے جم سالوں مهن بهت کچه سیکیلے کی کوشھ کی ہے۔ میں پوری صابائی كيساته يه بات كهنا چاهتا هور كه میں آے بھی یہ مصدوس کوتا هوں که ایک عوامی کارکن کی حیثیت سے میری حیثیت ایک متقدى كى هے - أيك لونو كى هے-میں نے چھ سال میں جو کچھ بھی حاصل کھا ھے - وہ میرے لئے ایک گران قدر سرمایه ثابت هوا - سیس اس موقع پر ایک باس کا تذکرہ کروں - تو شاید وہ بات یے محصل نه هوگی که مهن ان خوش نصیهون میں سے هوں- جنہیں وائس چهرمین کی حیثیت سے بھی اس ماؤس کی

DR. JOSEPH LEON D'SOUZA (Maharashtra): Mr. chainnan, Sir, normally I have been toid tftat I have a stentorian voice. I do not know what has happened to me today. This is a day of rackoning, and that comes along sometimes when we try to make an assessment.

At the very outset, may I say. Sir. primarDy I owe an apology because there were times when I did jump out of my chair, out of my place, spoke a little longer than I should have. I was also over-ruled in a few Committee meetings which you referred to. But I was ready and quick to resjwnd and say, "Sorry. Sir, I stand corrected."

Now, apart from that, you have trained me and I used to look at my watch, at the electric clock to see \*hat I did not go beyond 60 seconds. And now at this stage I find it is difficult because I trained myself to 60 seconds, and you are giving me all the time in the world. Yes, this is what the Englishman calls "come-•dy of errors." These things happen.

Sir, I have 35 years of experience behind me. Elected in 1950, I saw the entire . career in the Bombay Municipal Corporation. I was Mayor of Bombay. For 14 years I was in the Legislature, and in the evening of my life I was ushered into Par-[liament. The only comment that I could make after 35 years of my experience is, "None the wiser, still learning, groping my way around."

"Never in the wilderness of my dreams, Sir, did I ever dream that I would enter the portals of this august body. But one day it happened. And I recollect my first few days here. 'I came, I sat down, and probably my \*mouth was so wide open, listening to stalwarts speaking in this House that some of you might have thought "'. that it was a fly-trap.

Yes, over the years I summoned the courage. Somebody gave me the idea that I should take a subject and

study it. I asked, "What do you think I should do?" He said, "Why dont you talis about drugs and pharmaceuticals?" May I make a confession in this House that when I did take up the subject of drugs and pharmaceuticals, i did not know even what a formulation was. Believe me, this is true. I knew nothing of what a bulk drug was. I knew nothing about your policy. But there were many people who guided me. and they were ray professors. And I do believe, I was not a bad student. I caught on fast, and I was able to make contributions. During the last six years i have hold that torch glowing. May I make myself clear from this side of the House? I did the best because there could not have been a better cause than to assist the suffering Humanity. In my profession as a medical man, I have seen many people struggling to keep aUve; I have seen others who had to go because drugs did not come within their reach. Well, I have vowed one thing that as far as I could make it possible, I would make all endeavours to see that all life-saving drugs came within the reach of the poorest man. What is the poor man asking, you Sir? He is only asking you to please give him a chance to live. Is it that too much to offer to that man? It is the humane approach that cannot be forgotten. What for all of us are here? We are the representatives of the people, not of the affluent class only. And in this Bharat of ours 98 per cent belong to the other side. This is what we should not forget.

Now, I would like to make one. thing clear. In this House I do not know what people understand by right, centre or left. As far as I am concerned when I entered the portals of this House. I understood only one thing very clearly that each one of you was a colleague of mine. I did not know you by the brass button of yours or by your relidous or political creed. I talked to you a<! a cot-league and I consulted you as a colleague. That is what I was interested in as far as you are cone«med.

[Shri Joseph Leon D'Souza],

Now, about the contributions. It is not that only D'Souza can make contributions. Everyone of you here has got to contribute. May I say here this English dictum? Rain falls from the sky. It drops in little dribs. It falls on your head and it falls on my head. Nobody gets hurt, but it makes the rivers and lakes. It is the contribution of all that counts. No one single individual can make it.

I think I have talked too much, but I would say this. Yes, it is true that the truth is never palatable. It is a fact. It takes a great man to say it. And what makes you say it? It is the dictates of your conscience. I remember what my father told me. He was also a Mayor of Bombay and he also happened to be a Member in the first ad-hoc Parliament. He told me 'son, knowing what you do is correct and if it does not happen, it is not a mistake, but knowing what you did was wrong and that it was a wilful act, that was a crime.' I understood that very clearly.

Before I finish, i must say we all are birds of a passage. We come and we will go. There is no problem about that. But what will remain is an institution, whether it is a school, college, hospital or the house of a legislature. Here we have to learn one small thing. Neither individuals nor groups of individuals can always be part of an institution. We will come and go.

With these few words may I say to ane and all of you farewell, my brothers and sisters. May you always fare well.

SHRI GULAM MOHI-UO-Dnsr SHAWL.; Mr. Chairman, Sir, I wliole-heartedly thank the Prime Minister, your good self and my friends on both sides of this House for the sentiments and good wishes they have expressed last night and today On the retirement of my colleagues and *vaymelt*.

Sir, as the great, poet Iqbal said

it is only change which gets permanency in this world. There is a change for my friends and myself whose term expires this year after completion of six years. But may I add in all seriousness that those who will be reelected to this august House, are sincerly welcome but those who will not find a berth here will be changing only the venue of their activities. The forum may be in their respective states or elsewhere, but they shall continue to serve the cause of this great nation in different categories to the best of their capabilities.

Sir, any present erm expires and 1 deem • it a great priviege and a unique opportunity of having associated with some people of eminence whose sweet memories I shall ever cherish. I have done my duty in spite of great constraints and numerous difficulties to the entire satisfaction of my conscience. I have the privilege of having the satisfaction that in the dis charge of my onerous job, I have not compromised on fundamental issues so vital to the cause of democracy, secularism and for the larger interests of my motherland. However, if I have not been able to plead for the cause of my backward, underdeveloped exploited State of Jammu and much Kashmir more effectively the fault perhaps lay in the perception of the powers that be, rather than the cause itself. The cause is so dear to me that' I repeated my endeavours seek justice for it. no matter how inclement the weather and how surcharged the atmosphere were. Meanwhile, I learnt a lot, much mo're than I contributed this knowledge, experience and association shall siand in good stead in the course of my future Bcrvice

to this nation. The accommodating spirit companionship and camarderie we have had the privilege of developing on the floor of this House and outside are worthy of cherishing for -a^ ever.

Sir, I have no regrets and no remorse. Sir, I repeat it at times I found that my pleading did not get an immediate and desired response from the concerned quarters and I rightly felt somewhat annoyed, I do not blame them because they are good at heart though hesitant at times to fufil their obligations or discharge I their duties.

Sir, there is a sense of sorrow for the loss of some distinguished personalities during my tenure. We remember Dada Bupesh Gupta, Piloo Mody, Kalyan Roy, Nargis Dutt and others who have left indelible marks in the annals of Pai-liamentary democracies.

I thank the Parliament Secretariat and the staff for the valuable assistance in the discharge of their duties to keep the wheels of Parliament running smoothly.

Sir, I am leaving with a feeling of contentment and I shall always cherish the sweet memories of my association and companionship of all the Members of this august House.

Sir, while parting is always painful let us not forget the basic cause of service *to our* motherland. As the great poet Iqb>i who -vyas a Kashmiri by his ancestors said:

He said that you think you are finding God in the stone statues worthy of worship; But to me every particle

I of this sacred soil of my motherland is a deity which is worthy of worship.

While I again thank all, let us re-dedicate ourselves to the great cause of service to this nation above personal ends. Thank you.

MR. CHAIRMAN: Mr. V. P. Singh.

SHRI VISHWANATH PRATAP SINGH: Sir, I share the feeUngs that have been expressed by the ....

SHRI LAL K. ADVANI. Mr Jaswant singh has not spoken.

MR. CHAIRMAN: His name is not here. All right, Mr. Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan): Mr. Chairman, Sir, thank you very much for this opportunity. Possibly this occasion has a slight degree of unreality, because there is still a session to go and I was informed that we had this formality to fulfil during this session itself as we cannot continue to be having goodbye sessions, in Parliament. think that is a good idea. has to be very brief. This, I However, this think is an apt occasion to along with a number of my colleagues, remember certainly doyen of this House late Bhaupesh Gupta, with whom one has had the distinction of having belonged to the same institution, his most distinctive club of this country; as also my friend, late Piloo Mody, about whom Mr. Khushwant Singh has spoken glowingly which I cannot improve unon; late Nargis Dutt, who charmed us by her presence when she was here and late Kalyan Roy who was lifted from our midst at a very young age and at the height of his Parliamentary career. I do believe that I shall be remiss in my functions if I do not speak of the Minister, Mrs. Gandhi. I Prime consider-I have had occasion to menion it here—that sh^ dominated the . political life of [Shri Jaswant Singh] country in office and out of office. I was her political adversary, and was exhilarating to combat politically with her inside this chamber and out side this chamber. I think she was a very great Indian and I consider it a privilege to have been parliamentarian at the same time as she She became the Prime Minister of India, but first she was Indira Gandhi, Member of Parliament. After that she was Prime Minister, I think that distinction is somewhat like the distinction which late Winston Churchill, once mentioned when he was asked what he valued most in his life. He said, "Two simple letters which come as a suffix to my name-Winston Churchill M. P." In like manner, I think the greatest distinction which my party and which my coreagues in the party could possibly confer upon me was to

make me a Member of this House, go that I, too, could become Jaswant Singh. M. P.

Sir, a word for the Treasury Ben ches. The numericl strength of the Opposition is not really an index of our true strength. Do by all means barrack us, do block us but not by voice alone. We will be more easily and more readily convinced if you approach us by the strength of your ideas. We, know it is very difficult to find strength in your ideas, but do try. Sir, I do not say this because

MR. CHAIRMAN: When you say like this, it would be misunderstood ' "You" means me.

SHRI SAT PAUL MITTAL (Punjab): Sir, how do you think he does not mean that?

SHRI JASWANT SINGH: When I make this suggestion, appeal or what you will to the Treasury Benches, it is not with a view to asking them for any quarter. We ask them for ni quarter. We expect no quarter. We will not when it comes to issues and matters of principle give any quarter. But do please remember: We are your political adversaries; we are noti your foes. Sir, I will be failing in my duty if I do not conclude by saving that perhaps the most remarkable. remarkably satisfying. eniovable. the remarkably most remarkably encouraging part of "being ,a Member of Parliament is to be helped in one's functioning by a secretariat that is part of this organisation. I think, and in this there is no exaggeration, from Secretary-General downwards, every member of the Secretariat, is imbued with a spirit of totally, fully, impartial service to the cause to parliamentary life which, 1 think, is an example to the rest of the country, and if you could only extend it further in the functioning of the country. I do believe, even the Government would function better.

SHRI **VISHWANATH** PRATAP SINGH: Mr. Chairman, I associate, myself with the feejings expressed by the leaders of the pai\*ies and I have" been very touched by the words are retiring. Members who Khushwant Singhii mentioned about de mise from this House. But I think there is one thing that survives demises and that is the common ex-Ijerience a«d common endeavour that we share. In this respect I think there shall be no demises. Coming from the other House—my basic experience started from there-though I wanted to come here seeing it so cosy here it took me three Assembly elections and three Parliamentary elections to"each fourteen all—this years ceremony, to" me, seems a little of place. We are in politics, in a pro fession where there are no entry exa-'ininations, there is no seniority Just. there are no promotion rules there is no retirement age. So, there is no point of retirement in this. That is the beauty of the profession we in. I have seen Chief Ministers retire. I have sen Ministers retire and I have seen Members of Lok Sabha being Members of the Assembly retired by the voters and

when they retire; there is no such ceremony. And it is the privilege of this House alone, of Rajya Sabha alone, that retirement is really something which Wo celebrate. Yesterday when I saw that P. N. Sukulji had organised, I felt if this were continued, soiuu . of us would be tempted to retire voluntarily; so lie should not make it such a temptir.g and attractive teliremeit procedure which it is. But, iiowever, i think we should continue the same thing, because, after 'Wo years, those of us who are standing iiere bidding farewell, we will tiien be at the receiving e.id of the farewell. I think, therefore, it is a good practice and it must continue.

Papers Laid

But there ii one thing in political life. Why is the word 'retire' used in political life? Napoleon in his dictionary had no word as 'defeat'. Bat we do have the word 'dcleal' in our dictionary in politics, in political life. But to bsconie 'tired' is not there in our dictionary. So what it means is be retired and then after you are retired, you start again working. That is the challenge that we have.

One other beauty of this House is every two years one-third of the Members retire and fresh Ijlood comes into the House I think it is a very sound practice. T come from a village and there when a farmer buys a new bullock, he puts it with the old bullock. And th"^" he trains it to plough the field. This ig very sound commonsense. When new Members come—I am also a new Member because I am in the first round here—they, along with the old veterans here, learn. What I mean to say is that We learn, we • imbibe, we absorb and then mature and are perhaps able to contribute.

Sir, a point was raided; I will i,ay, a 'point of order' was raised. 1 am reminded of a story. I had gone to Moscow. There, about the Finance Minister ivho had retired there, a story was told. Mr. Gorbachev told that there was a very good Finance Minister and when he retired from office, he was quite old and he would *do'-t* 184 RS—9

and, after dozing, he would wake uh and say "There is no money."! sir wliat may be true of the Finance Minister there may be some Members here who, when they wake up, may say, "Point of order', Sir.": But here. Sir, while the debates have gone on, I know that in the lobbies, in the Central Hall and elsewhere, we liave shared the probkms of the country as citizens, as people who are concerned with the prob'ems of the country as-such, and we have friendship which shared is something that is of the greate?.t value and that shall always remem-ber and cherish and. Sir, beyond our life here, beyond tenure here in Parliament, there is a much larger house, that is, the country and public life, i am sure. Sir. that those who are parting with us in Ihi^' House will rejoin us in this much iarger arena of public life and public service and I am sure many of them will achieve shining heights and most of them, I wish, again. But v/hercvcr one lives or one stay."!, one leaves an air. Those who have been here are not here. Though t"hey are not here, they have left an atmosphere which We have inherited. Similarly, those friends who are retiring and are leaving also leavy with us an atmosphere which we shall imbibe and those who will come will inherit that there would be our guiding light.

With these words. Sir, I express my best wishes to my friends who are retiring. Thank you. Sir.

MR. CHAIRMAN; Now, papers to be laid on the Table.

# PAPERS LAID ON THE FABLE

- I. Report and Accounts (1984-85> of the Food Corporatbn of India New Delhi and related paper:!.
- II. Report and Audited Accounts (1984-8.5) of the Export Inspection council and Export Ijwpec-tion Agenci"3. New Delhi and related papers.